

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 977
TO BE ANSWERED ON 02.03.2016**

SKILL DEVELOPMENT CENTRE

QUESTION

977. SHRI M. CHANDRAKASI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the mechanism and the proposed date by which the Government proposes to ensure establishment of one Skill Development Centre in each district;
- (b) the details of Skill Development Centres established in the country and in Tamil Nadu by private companies under the Skill Development Mission and details of tax and non-tax incentives provided to them; and
- (c) the model of certification mechanism prescribed for skilled workers and whether it is acceptable all over the country and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) Ministry of Skill Development and Entrepreneurship (MSDE) has entrusted National Skill Development Corporation (NSDC) as implementation agency for setting up aspirational 'Model Skill Development Centers' in every district of India. These centres are envisaged to offer industry-driven courses of high quality with focus on employability. The process in this regard has already been initiated with NSDC inviting Expression of Interest (EOI) on December 9, 2015.
- (b) A list of NSDC's Operational Training Centers, (state/union territory wise) as on 31st January, 2016 is given at **Annexure**. The training partners approved by the National Skill Development Corporation or the Sector Skill Council are exempted from Service Tax for services provided in relation to (a) the National Skill Development Programme implemented by the National Skill Development Corporation; or (b) a vocational skill development course under the National Skill Certification and Monetary Reward Scheme; or (c) any other Scheme implemented by the National Skill Development Corporation.
- (c) The following Non Statutory Agencies have been designated for certification of skilled workers:
 - 1) Central Board of Secondary Education.
 - 2) State Boards for Secondary Education.
 - 3) National Council for Vocational Training.
 - 4) State councils for vocational training.
 - 5) Sector Skill Councils set up through the National Skill Development Corporation.

List list of NSDC's Operational Training Centres, (state/union territory wise) as on 31st January, 2016 is given at.

State	Fixed centres	Mobile centres	Grand Total
Andhra Pradesh	63	6	69
Assam	59	1	60
Bihar	123	5	128
Chandigarh	6	1	7
Chhattisgarh	599	2	601
Dadra and Nagar Haveli	1		1
Delhi	92	22	114
Goa	5		5
Gujarat	126	5	131
Haryana	246	9	255
Himachal Pradesh	213	5	218
Jammu and Kashmir	13	5	18
Jharkhand	39	7	46
Karnataka	222	31	253
Kerala	141	71	212
Lakshadweep		1	1
Madhya Pradesh	471	8	479
Maharashtra	312	26	338
Manipur	4		4
Meghalaya	7		7
Mizoram	4		4
Nagaland	11		11
Odisha	113	94	207
Puducherry	3		3
Punjab	220	4	224
Rajasthan	189	21	210
Sikkim	19		19
Tamil Nadu	109	28	137
Telangana	70	6	76
Tripura	9		9
Uttar Pradesh	288	20	308
Uttarakhand	15	3	18
West Bengal	229	13	242
